

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 2462 OF 2009

BEFORE THE REGISTRAR S.G. SHAH

PALTURAM

Appellant (s)

VERSUS

STATE OF CHHATISGARH

Respondent(s)

(With appln(s) for bail)

Date: 10/10/2012 This Appeal was called on for hearing today.

For Appellant(s)

Dr. Sushil Balwada,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Nobody is present.

No request for filing additional documents.

Registry to process the matter for final hearing.

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|(S.G.SHAH)  
|REGISTRAR

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